

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:3330

ANSWERED ON:14.12.2011

PRIVATE COURIER SERVICES

Jaiswal Shri Gorakh Prasad ;Laguri Shri Yashbant Narayan Singh;Rama Devi Smt.

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether there is no Governmental control on private courier sendees in the country;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has received any complaints against the private courier service providers during the last three years and the current year;
- (d) if so, the details thereof, year-wise; and
- (e) the action taken by the Government against the erring courier service providers?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

- (a) No, Madam. The Department of Post, as Government of India has no control over private courier services in the country.
- (b) There is no provision in Indian Post Office Act, 1898 for exercising control over private courier services in the country. However, a draft Post Office Bill which proposes to address issues raised in (a) above is under consideration of Government.
- (c)to(e) Do not arise in view of (a) & (b) above.